

From:  
**Nikesh Kumar Sinha,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6)/NJA/1/2023-24/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To  
**The Director,**  
Telangana State Judicial Academy,  
Secunderabad.

Sub.: - **Regarding nomination of Judicial Officer to attend “Cybercrime Workshop-3” [SE-20] on 10<sup>th</sup> & 11<sup>th</sup> February, 2024 at Telangana State Judicial Academy, Secunderabad.**

Ref.: - Email dated 06.01.2024 received from the Director, National Judicial Academy, Bhopal.

Sir/Madam,

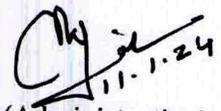
With reference to the Email on the subject noted above, I am directed to say that the Court has been pleased to nominate **Ms. Avanika Gautam, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Hazaribagh** to attend **Cybercrime Workshop-3 [SE-20]** in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative Institute (CEELI), Prague scheduled to be held on **10<sup>th</sup> & 11<sup>th</sup> February, 2024 at Telangana State Judicial Academy, Secunderabad.**

This is for your kind information and needfull.

Memo No. 188 /Apptt.

Yours faithfully,  
Sd/- Nikesh Kumar Sinha  
Registrar (Administration)  
Dated Ranchi the 11/01/2024

Copy forwarded to the Director, National Judicial Academy, Bhopal / the Principal District & Sessions Judge, Hazaribagh / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Officer concerned for information and needful alongwith permission to attend the aforesaid programme.

  
Registrar (Administration)